

objections to the report have also been filed and the matter is taken up for final hearing. This Court fixes an amount of Rs.1.5 Lakhs each as remuneration for the receivers - cum - commissioners. Further remuneration, if any, would be considered after passing of final decree.

**Sd/- K. SRINIVASA RAO
JOINT REGISTRAR**

//TRUE COPY//


SECTION OFFICER

To,

1. Sri T. Muralidhar, Former District Judge R/o. Flat No. 306, H.No. 13-10-95, Vaishnavi Dwivedi Apartments, Near Shiva Ganga Theatre, Gaddiannaram, Hyderabad ; PiN : 5000 60 (By Special Messenger)
2. Sri K. Sanga Reddy, Former District Judge, R/o. Flat No. 711, Rasun- Ace Elysian, Masjid Banda, Kondapur, Ranga Reddy District , Hyderabad -82 (By Special Messenger)
3. The S.O. O.S. Section, High Court for the State of Telangana at Hyderabad.
4. Mr. Mohd. Nizamuddin, Former District Judge, H. No. 5-9-349/43/1, Jupally Homes, Yapral, Shaili Gardens, Medchal- Malkajiri , Telangana .
5. Two C.D.Copies.

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HIGH COURT

DATED:04/10/2024

ORDER

I.A. No. 1 of 2023

In

C.S. No. 14 of 1958



DIRECTION

(P)
29/10/24
LWS